

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO. 171
TO BE ANSWERED ON 28.07.2016
BIO-GAS PLANTS

*171. **SHRI ARJUN LAL MEENA:**

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of functional bio-gas plants in the country at present, State-wise;
- (b) the number of bio-gas plants set up during the last three years and the current year, State/UT-wise; and
- (c) the grants/subsidy granted to the State Governments for these projects and utilised by them during the said period, State-wise?

ANSWER

MINISTER OF STATE FOR POWER, COAL , NEW & RENEWABLE ENERGY & MINES (SHRI PIYUSH GOYAL)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT

Statement referred to in reply to parts (a) to (c) of the Lok Sabha Starred Question No. 171 for 28.07.2016 regarding “Bio-Gas Plants”

(a): The State-wise details of functional biogas plants as brought out by an independent evaluation study carried out by Andhra Pradesh Industrial and Technical Consultancy Organization (APITCO) Ltd. Hyderabad, for the family type biogas plants installed during the 11th Five Year Plan period under the National Biogas and Manure Management Programme(NBMMP), are given at **Annexure-I**. The same as indicated by the monitoring and evaluation work carried out during the year 2015-16 by the Biogas Development and Training Centres (BDTCs) are given at **Annexure-II**.

(b): The number of States/UT-wise biogas plants set up under the NBMMP during the last three years and the current year, 2016-17 (upto 30.06.2016), are given at **Annexure-III**.

(c): Under the NBMMP the funds are released to the States/UTs in accordance with the allocated targets, utilisation of funds released during the previous years and submission of claims of previous years. The State/UT-wise and year-wise details of funds released and utilized for setting up biogas plants during the last three years and current year (up to 30.06.2016) are given at **Annexure-IV**.

ANNEXURE-I

ANNEXURE-I, REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA STARRED QUESTION NO. 171 FOR ANSWER ON 28.07.2016 REGARDING 'BIO-GAS PLANTS'.

Functionality of the family type biogas plants in accordance with the independent evaluation study for the plants installed during the 11th Five Year Plan period under NBMMP

S. No.	Name of the State	Total plants inspected during the study	Nos. of biogas plants operating	Nos. of biogas plants not operating	Functionality rate (%)
1	Assam	542	540	02	99.63
2	Karnataka	677	658	19	97.20
3	Madhya Pradesh	1091	1027	64	94.13
4	Maharashtra	1137	1102	35	96.92
5	Meghalaya	54	53	01	98.14
6	Odisha	341	289	52	84.80
7	Uttarakhand	102	101	01	99.02
8	Uttar Pradesh	250	233	17	93.20
	TOTAL	4194	4003	191	95.45

ANNEXURE-II

ANNEXURE-II, REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA STARRED QUESTION NO. 171 FOR ANSWER ON 28.07.2016 REGARDING 'BIO-GAS PLANTS'.

Functionality of the family type biogas plants in accordance with the monitoring and evaluation work carried out during the year 2015-16 by the Biogas Development and Training Centres (BDTCs) under NBMMP

S. No.	Name of the State	Total plants inspected during the study	Nos. of biogas plants operating	Nos. of biogas plants not operating	Functionality rate (%)
1	Uttar Pradesh	60	60	-	100
2	Uttarakhand	16	16	-	100
3	Haryana	3	3	-	100
4	Assam	956	895	61	93.6
5	Punjab	1000	989	11	98.9
6	Odisha	250	199	51	79.6
7	Tamil Nadu	913	760	153	83.2
8	Rajasthan	736	736	-	100
9	Karnataka	182	172	10	94.5
10	Madhya Pradesh	314	291	23	92.7
11	Gujarat	55	55	-	100
	TOTAL	4485	4176	309	94.7

Annexure – III

ANNEXURE-III, REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA STARRED QUESTION NO. 171 FOR ANSWER ON 28.07.2016 REGARDING 'BIO-GAS PLANTS'.

The State/UT-wise family type biogas plants set up under the National Biogas and Manure Management Programme (NBMMP) during the last three years (2013-14, 2014-15 and 2015-16) and current year 2016-17 (upto 30.06.2016).

Sl. No.	Name of State/ UT	Achievements			
		2013-14	2014-15	2015-16	2016-17 (upto 30.06.2016)
1.	Andhra Pradesh	16052	10555	10343	1027
2.	Arunachal Pradesh	0	3	0	-
3.	Assam	6000	7500	7600	-
4.	Bihar	2	1	3	-
5.	Chhattisgarh	3911	2736	2213	244
6.	Goa	59	12	78	-
7.	Gujarat	2367	1349	1595	218
8.	Haryana	1325	1008	790	77
9.	Himachal Pradesh	321	154	114	15
10.	Jammu & Kashmir	15	28	84	-
11.	Jharkhand	0	54	142	-
12.	Karnataka	10503	9198	7049	-
13.	Kerala	3547	2971	2642	132
14.	Madhya Pradesh	9146	7673	6796	731
15.	Maharashtra	13443	14825	14577	903
16.	Manipur	0	0	0	-
17.	Meghalaya	0	0	0	-
18.	Mizoram	250	260	280	25
19.	Nagaland	254	250	0	-
20.	Odisha	1774	4145	2930	121
21.	Punjab	9400	7856	4281	835
22.	Rajasthan	754	1013	568	-
23.	Sikkim	158	139	170	-
24.	Tamil Nadu	843	579	308	-
25.	Telangana	0	9900	9099	626
26.	Tripura	110	40	165	11
27.	Uttar Pradesh	2002	1417	1239	-
28.	Uttarakhand	1006	937	1454	244
29.	West Bengal	298	279	185	-
30.	KVIC	*	*	*	78
TOTAL :		83540	84882	74705	5257

[* KVIC achievements are included in the States' achievements.]

ANNEXURE –IV, REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA STARRED QUESTION NO. 171 FOR ANSWER ON 28.07.2016 REGARDING ‘BIO-GAS PLANTS’.

State/UT-wise and year-wise details of funds released and utilised under National Biogas and Manure Management Programme (NBMMP) during the last three years and current year upto 30.06.2016.

(Rs. in crores)

Sl. No.	States/UTs	Year-wise funds released			
		2013-14	2014-15	2015-16	2016-17 (upto 30.06.2016)
1.	Andhra Pradesh	13.16	17.91	11.41	-
2.	Arunachal Pradesh	0.07	-	0	-
3.	Assam	9.56	15.64	3.79	0.17
4.	Bihar	-	-	0	-
5.	Chhattisgarh	3.95	4.34	3.33	-
6.	Goa	0.06	0.06	0.02	-
7.	Gujarat	4.41	2.63	1.61	-
8.	Haryana	-	-	2.65	-
9.	Himachal Pradesh	0.15	0.32	0.17	-
10.	Jammu & Kashmir	-	-	0	-
11.	Jharkhand	-	-	0	-
12.	Karnataka	6.15	19.41	11.52	-
13.	Kerala	2.25	1.92	1.02	-
14.	Madhya Pradesh	12.50	11.60	3.12	0.6
15.	Maharashtra	11.18	15.22	21.21	-
16.	Manipur	-	-	0	-
17.	Meghalaya	0.81	0.23	0	-
18.	Mizoram	0.83	-	0.45	-
19.	Nagaland	1.75	-	0	-
20.	Odisha	-	9.31	2.8	-
21.	Punjab	12.98	11.98	2.47	-
22.	Rajasthan	0.15	1.02	0.58	-
23.	Sikkim	0.29	0.28	0.45	-
24.	Tamilnadu	-	-	1.56	-
25.	Telangana	-	7.71	9.55	4.85
26.	Tripura	-	0.42	0.27	-
27.	Uttar Pradesh	-	0.67	0.96	-
28.	Uttarakhand	1.46	0.49	1.45	-
30.	West Bengal	-	-	0	-
31.	Delhi/ New Delhi	-	-	-	-
32.	Puducherry	-	-	-	-
33.	KVIC, Mumbai *	8.54	1.56	5.89	-
Total		90.26	122.73	86.28	5.62

* Funds released to KVIC, Mumbai for Programme implemented by them in all the States/UTs.